

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 130 - IA/558(AHM)2022
In
CP(IB) 559 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Sujyot Infrastructure Pvt Ltd

.....Respondent

Order delivered on: 17/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Kartik Kachhawah, Adv.

For the Respondent

: Ms. Ina Jagad, Adv.

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another bench in post-lunch session, matter stands adjourn to 24.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

Anuj